

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Misc. Application in Disposed of Cases No. 39/2025 in Original Application No. 972/2024

IN THE MATTER OF:

Dr. Balwinder Singh

...PETITIONER

VERSUS

State of Punjab & Ors.

...RESPONDENT

MEMO OF PARTIES

Dr. Balwinder Singh

...PETITIONER

VERSUS

1. State of Punjab

Through District Magistrate, Pathankot
Deputy Commissioner Office, Malikpur, Pathankot-145001
Email: dc.pathankot@gmail.com

....(RESPONDENT NO.1)

2. Punjab State Pollution Control Board

Through its Member Secretary
Vatavaran Bhavan, Nabha Road, Patiala, Punjab 147001
Email: chairman.ptl.ppcb@punjab.gov.in / msppcb@punjab.gov.in

.....(RESPONDENT NO.2)

3. Taj Garden

Village Gosainpur, Old Madhopur Road, Pathankot-145001

.....(RESPONDENT NO.3)

4. Uppal Palace

Village Gosainpur, Old Madhopur Road, Pathankot-145001

.....(RESPONDENT NO.4)